

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :23-02-2024

Date : 23.02.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	17666/2024	23.02.2024	ABLAPL-1285/2024	RK NAYAK	C.O.		Order Dtd. 2024-02-21		(Seat No-)
2	17668/2024	23.02.2024	ABLAPL-68/2024	A MOHANTY	C.O.		Order Dtd. 2024-02-21		(Seat No-)
3	17670/2024	23.02.2024	WP (C) - 3263/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-22	WRIT BRANCH -1	(Seat No-4)
4	17671/2024	23.02.2024	ABLAPL-40/2024	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-21		(Seat No-4)
5	17672/2024	23.02.2024	ABLAPL-1267/2024	MR MALLA	C.O.	COURT NO. 20	Order Dtd. 2024-02-21		(Seat No-4)
6	17676/2024	23.02.2024	WP (C) - 3390/2024	YASHOBANT A DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -2	(Seat No-8)
7	17678/2024	23.02.2024	CMP-1608/2023	P BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH -5	(Seat No-20)
8	17680/2024	23.02.2024	WP (C) - 3637/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Seat No-24)
9	17681/2024	23.02.2024	WP (C) - 3633/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Seat No-24)

10	17683/2024	23.02.2024	WP (C) - 3634/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Se at No-24)
11	17684/2024	23.02.2024	WP (C) - 3639/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Se at No-24)
12	17686/2024	23.02.2024	WP (C) - 3641/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Se at No-24)
13	17687/2024	23.02.2024	WP (C) - 3644/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Se at No-24)
14	17692/2024	23.02.2024	CONTC-1031/2024	SUMIT SATPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22		(Se at No-24)
15	17693/2024	23.02.2024	WP (C) - 3667/2024	GOPINATH SETHI	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
16	17694/2024	23.02.2024	WP (C) - 3696/2024	MANGUL NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
17	17695/2024	23.02.2024	WP (C) - 3652/2024	BHABA RANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
18	17696/2024	23.02.2024	CONTC-988/2024	SAPAN KUMAR PAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-24)
19	17697/2024	23.02.2024	WP (C) - 3768/2024	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
20	17698/2024	23.02.2024	WP (C) - 17295/2022	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH -4	(Se at No-17)
21	17699/2024	23.02.2024	WP (C) - 3773/2024	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
22	17700/2024	23.02.2024	WP (C) - 38369/2023	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)

									10)
23	17701/2 024	23.02.20 24	WP (C) - 38868/2 023	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 47)
24	17702/2 024	23.02.20 24	WP (C) - 3781/20 24	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No- 18)
25	17703/2 024	23.02.20 24	WP (C) - 3784/20 24	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No- 18)
26	17704/2 024	23.02.20 24	WP (C) - 3692/20 24	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No- 24)
27	17705/2 024	23.02.20 24	WP (C) - 3649/20 24	BHABA RANJAN KAR	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No- 24)
28	17706/2 024	23.02.20 24	WP (C) - 3702/20 24	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No- 18)
29	17707/2 024	23.02.20 24	WP (C) - 19501/2 021	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH -1	(Se at No- 30)
30	17708/2 024	23.02.20 24	WP (C) - 16253/2 021	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH -7	(Se at No- 48)
31	17709/2 024	23.02.20 24	WP (C) - 11230/2 020	DR.P CHULL	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH -5	(Se at No- 20)
32	17710/2 024	23.02.20 24	WP (C) - 11230/2 020	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH -5	(Se at No- 20)
33	17711/2 024	23.02.20 24	WP (C) - 39686/2 023	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No- 26)
34	17712/2 024	23.02.20 24	WP (C) - 3260/20 24	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANCH -1	(Se at No- 4)
35	17714/2 024	23.02.20 24	WP (C) - 3663/20	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH	(Se at

			24					-6	No-24)
36	17716/2024	23.02.2024	WP (C) - 3664/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
37	17717/2024	23.02.2024	WP (C) - 3665/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
38	17719/2024	23.02.2024	WP (C) - 3666/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
39	17720/2024	23.02.2024	WPC (OAC) - 4610/2015	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-07-12	OA Branch	(Se at No-1)
40	17722/2024	23.02.2024	CONTC-423/2024	S.K. GERU	C.O.	COURT NO. 1	Order Dtd. 2024-02-22		(Se at No-1)
41	17725/2024	23.02.2024	WP (C) - 3700/2024	SURYAKANT A DASMOPAPTRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
42	17726/2024	23.02.2024	CONTC-6854/2023	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	CONTEMPT	(Se at No-1)
43	17728/2024	23.02.2024	FAO-39/2024	S.K. RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Se at No-5)
44	17730/2024	23.02.2024	CONTC-7356/2023	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	CONTEMPT	(Se at No-6)
45	17731/2024	23.02.2024	CONTC-7357/2023	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	CONTEMPT	(Se at No-6)
46	17732/2024	23.02.2024	CONTC-7355/2023	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	CONTEMPT	(Se at No-6)
47	17733/2024	23.02.2024	BLAPL-1268/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	BAIL-1	(Se at No-5)
48	17734/2	23.02.20	WP (C) -	JYOTIRANJ	C.O.	COURT	Order Dtd.	WRIT	(Se

	024	24	3798/2024	AN SAHOO		NO. 2 OLD	2024-02-22	BRANCH-7	at No-18)
49	17736/2024	23.02.2024	WP (C) - 3804/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH-8	(Se at No-42)
50	17738/2024	23.02.2024	CONTC-619/2024	N. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16		(Se at No-42)
51	17739/2024	23.02.2024	CONTC-620/2024	N. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16		(Se at No-42)
52	17741/2024	23.02.2024	WP (C) - 3797/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Se at No-18)
53	17742/2024	23.02.2024	CRLMC-3732/2022	S. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	CRIMINAL MISC	(Se at No-3)
54	17743/2024	23.02.2024	WP (C) - 3645/2024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Se at No-24)
55	17744/2024	23.02.2024	CRLMC-473/2022	A.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	CRIMINAL MISC	(Se at No-2)
56	17746/2024	23.02.2024	WP (C) - 37116/2023	DEBENDRA LALA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-2	(Se at No-9)
57	17747/2024	23.02.2024	ABLAPL-3452/2022	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-17	CRIMINAL MISC	(Se at No-9)
58	17749/2024	23.02.2024	ABLAPL-1447/2022	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-17	CRIMINAL MISC	(Se at No-18)
59	17750/2024	23.02.2024	WP (C) - 3877/2024	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH-8	(Se at No-42)
60	17751/2024	23.02.2024	WP (C) - 3697/2024	A KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH-6	(Se at No-24)

61	17752/2024	23.02.2024	ABLAPL-12296/2022	S.K. BISWAL	C.O.	COURT NO. 2 OLD		BAIL-1	(Se at No-4)
62	17754/2024	23.02.2024	ABLAPL-11774/2022	S.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-21	BAIL-2	(Se at No-11)
63	17756/2024	23.02.2024	ABLAPL-8159/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-11	BAIL-1	(Se at No-4)
64	17757/2024	23.02.2024	ABLAPL-8159/2023	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-11	BAIL-1	(Se at No-4)
65	17759/2024	23.02.2024	ABLAPL-9214/2023	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-21	BAIL-1	(Se at No-4)
66	17760/2024	23.02.2024	WP (C) - 3470/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -4	(Se at No-46)
67	17761/2024	23.02.2024	WP (C) - 3471/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -4	(Se at No-46)
68	17762/2024	23.02.2024	ABLAPL-12228/2022	P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29	BAIL-1	(Se at No-4)
69	17763/2024	23.02.2024	ABLAPL-10325/2023	M.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-27		(Se at No-4)
70	17764/2024	23.02.2024	WP (C) - 3277/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -1	(Se at No-4)
71	17765/2024	23.02.2024	ABLAPL-9025/2022	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-03	BAIL-1	(Se at No-5)
72	17766/2024	23.02.2024	WP (C) - 3483/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -4	(Se at No-46)
73	17767/2024	23.02.2024	ABLAPL-8965/2022	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-03	BAIL-2	(Se at No-4)

									10)
74	17768/2024	23.02.2024	WP (C) - 3796/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
75	17769/2024	23.02.2024	WP (C) - 3682/2024	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
76	17770/2024	23.02.2024	WP (C) - 3782/2024	K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
77	17771/2024	23.02.2024	WP (C) - 26426/2023	ASHIS RANJAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-21	WRIT BRANCH -4	(Se at No-46)
78	17772/2024	23.02.2024	WP (C) - 2824/2024	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT BRANCH -4	(Se at No-37)
79	17773/2024	23.02.2024	WP (C) - 2835/2024	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT BRANCH -4	(Se at No-37)
80	17774/2024	23.02.2024	WP (C) - 26426/2023	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-21	WRIT BRANCH -4	(Se at No-46)
81	17775/2024	23.02.2024	WP (C) - 3481/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -4	(Se at No-46)
82	17776/2024	23.02.2024	WP (C) - 3281/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -1	(Se at No-4)
83	17777/2024	23.02.2024	WP (C) - 3772/2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD		WRIT BRANCH -7	(Se at No-18)
84	17779/2024	23.02.2024	WP (C) - 1675/2024	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANCH -7	(Se at No-5)
85	17780/2024	23.02.2024	WP (C) - 3680/2024	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
86	17781/2024	23.02.2024	FAO-372/202	R R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-20	MISC. APPEAL	(Se at

			3			OLD		SEC.	No-9)
87	17782/2024	23.02.2024	FAO-372/2023	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Se at No-9)
88	17783/2024	23.02.2024	BLAPL-10315/2023	R.B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	BAIL-2	(Se at No-10)
89	17784/2024	23.02.2024	WP (C) - 9736/2014	MOTILAL MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH -7	(Se at No-18)
90	17785/2024	23.02.2024	WP (C) - 3619/2024	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-21		(Se at No-18)
91	17786/2024	23.02.2024	BLAPL-426/2024	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	BAIL-2	(Se at No-10)
92	17787/2024	23.02.2024	MACA-712/2023	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-03-06	MISC. APPEAL SEC.	(Se at No-4)
93	17788/2024	23.02.2024	MACA-881/2023	B. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Se at No-7)
94	17789/2024	23.02.2024	CONTC-6656/2023	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	CONTEMPT	(Se at No-7)
95	17790/2024	23.02.2024	WP (C) - 2765/2024	L. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH -3	(Se at No-33)
96	17791/2024	23.02.2024	WP (C) - 42504/2023	P.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH -6	(Se at No-25)
97	17792/2024	23.02.2024	WP (C) - 6141/2023	P.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-27	WRIT BRANCH -3	(Se at No-28)
98	17793/2024	23.02.2024	WP (C) - 41800/2023	K.C. PANDA	C.O.	COURT NO. 10		WRIT BRANCH -5	(Se at No-53)
99	17795/2	23.02.20	BLAPL-	A. KALASH	C.O.	COURT	Order Dtd.	BAIL-1	(Se

	024	24	12334/2023			NO. 8	2024-04-18		at No-2)
100	17798/2024	23.02.2024	WP (C) - 1976/2024	G.B. PARIDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
101	17799/2024	23.02.2024	BLAPL-970/2024	RK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	BAIL-2	(Se at No-9)
102	17801/2024	23.02.2024	BLAPL-992/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 8	Order Dtd. 2024-02-22		(Se at No-9)
103	17802/2024	23.02.2024	BLAPL-936/2024	M DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02-21		(Se at No-9)
104	17803/2024	23.02.2024	ABLAPL-693/2024	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02-22		(Se at No-9)
105	17804/2024	23.02.2024	ABLAPL-487/2024	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	BAIL-2	(Se at No-7)
106	17805/2024	23.02.2024	WP (C) - 25023/2019	R K MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
107	17807/2024	23.02.2024	WP (C) - 25023/2019	R K BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
108	17808/2024	23.02.2024	WP (C) - 21338/2016	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
109	17809/2024	23.02.2024	MATA-270/2023	B B MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	FIRST APPEAL	(Se at No-4)
111	17810/2	23.02.2020	RVWPET-	C ACHARYA	C.O.	COURT	Order Dtd.	CIVIL	(Se

0	024	24	113/2023			NO. 8	2024-02-22	REVISION	at No-1)
111	17811/2024	23.02.2024	RVWPET-113/2023	SURENDRA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	CIVIL REVISION	(Se at No-1)
112	17812/2024	23.02.2024	WPC (OAC) - 444/2017	T. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	OA Branch	(Se at No-1)
113	17813/2024	23.02.2024	WPC (OAC) - 1256/2016	M/S DINESH KUMAR PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	OA Branch	(Se at No-1)
114	17814/2024	23.02.2024	WP (C) - 5827/2020	S K NAYAK	C.O.	COURT NO. 8	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
115	17815/2024	23.02.2024	WPC (OAC) - 1257/2016	M/S D.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	OA Branch	(Se at No-1)
116	17816/2024	23.02.2024	FAO-547/2020	R.C. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Se at No-9)
117	17817/2024	23.02.2024	FAO-548/2020	R.C. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Se at No-9)
118	17818/2024	23.02.2024	WP (C) - 5832/2020	S K NAYAK	C.O.	COURT NO. 8	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
119	17819/2024	23.02.2024	CONTC-1025/2024	C.R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-22		(Se at No-42)
120	17820/2024	23.02.2024	CONTC-1032/2024	C.R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-22		(Se at No-42)
121	17821/2024	23.02.2024	WP (C) - 5830/2020	S K NAYAK	C.O.	COURT NO. 8	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
122	17822/2024	23.02.2024	CONTC-1040/2024	M.R. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02-22		(Se at No-42)

123	17823/2024	23.02.2024	WP (C) - 3884/2024	T. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	WRIT BRANCH -8	(Se at No-42)
124	17824/2024	23.02.2024	WP (C) - 3743/2024	RANJIT MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
125	17825/2024	23.02.2024	WP (C) - 3742/2024	BIBEKANAN DA MAHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
126	17826/2024	23.02.2024	WP (C) - 5828/2020	S K NAYAK	C.O.	COURT NO. 8	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
127	17827/2024	23.02.2024	WP (C) - 5831/2020	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
128	17828/2024	23.02.2024	WP (C) - 5824/2020	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
129	17829/2024	23.02.2024	CRLMC-290/2024	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2024-02-22		(Se at No-42)
130	17830/2024	23.02.2024	WP (C) - 5825/2020	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
131	17831/2024	23.02.2024	WP (C) - 35598/2023	A.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH -1	(Se at No-2)
132	17832/2024	23.02.2024	CRLMC-5212/2023	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	CRIMINAL MISC	(Se at No-5)
133	17833/2024	23.02.2024	WP (C) - 35789/2023	H. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	WRIT BRANCH -3	(Se at No-33)
134	17834/2024	23.02.2024	CRLMC-293/2024	MAHESWAR JATI	C.O.	COURT NO. 2	Order Dtd. 2024-02-21		(Se at No-33)
135	17836/2024	23.02.2024	WP (C) - 34004/2023	H. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	WRIT BRANCH -8	(Se at No-)

									29)
136	17837/2024	23.02.2024	CRLMC-5324/2023	BISWAJIT DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-21	CRIMINAL MISC	(Se at No-6)
137	17838/2024	23.02.2024	WP (C) - 36937/2023	H. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-15)
138	17839/2024	23.02.2024	CONTC-2170/2023	D. GOCHAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	CONTEMPT	(Se at No-3)
139	17840/2024	23.02.2024	CRLREV-11/2024	SAHELI SATYARUPA	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	CRIMINAL REVISION	(Se at No-3)
140	17841/2024	23.02.2024	CMP-75/2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-54)
141	17842/2024	23.02.2024	CMP-80/2024	M. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-54)
142	17843/2024	23.02.2024	CMP-114/2024	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2024-03-13	WRIT BRANCH -7	(Se at No-15)
143	17844/2024	23.02.2024	CMP-68/2024	H.K. MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-54)
144	17845/2024	23.02.2024	WP (C) - 6252/2013	S.R. PATTANAIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No-23)
145	17846/2024	23.02.2024	WP (C) - 2957/2024	MANAS RANJAN PANDA	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No-21)
146	17847/2024	23.02.2024	WP (C) - 3714/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 10	Order Dtd. 2024-02-22		(Se at No-21)
147	17848/2024	23.02.2024	WP (C) - 42401/2023	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 16	Order Dtd. 2024-04-01	WRIT BRANCH -4	(Se at No-27)
148	17849/2024	23.02.2024	CRLMC-4802/20	HARIHAR SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-03-06	CRIMINAL	(Se at

			23					MISC	No-7)
149	17851/2024	23.02.2024	WP (C) - 28850/2023	PRAFULLA KUMAR MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2023-09-22	WRIT BRANCH -6	(Se at No-36)
150	17852/2024	23.02.2024	WP (C) - 3683/2024	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
151	17853/2024	23.02.2024	CRLMC-3912/2023	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-28	CRIMINAL MISC	(Se at No-6)
152	17854/2024	23.02.2024	WP (C) - 3684/2024	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
153	17855/2024	23.02.2024	WP (C) - 42632/2023	NIRANJAN PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
154	17856/2024	23.02.2024	WP (C) - 16991/2012	B.R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-44)
155	17857/2024	23.02.2024	BLAPL-13731/2023	J. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	BAIL-1	(Se at No-1)
156	17858/2024	23.02.2024	WP (C) - 9879/2016	K KHATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH -7	(Se at No-15)
157	17859/2024	23.02.2024	WP (C) - 3816/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -8	(Se at No-42)
158	17860/2024	23.02.2024	CRLMC-1921/2023	JANMAJAYA PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	CRIMINAL MISC	(Se at No-2)
159	17861/2024	23.02.2024	CRLMC-1921/2023	D D MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	CRIMINAL MISC	(Se at No-2)
160	17862/2024	23.02.2024	ABLAPL-12695/2022	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-20	BAIL-1	(Se at No-1)
161	17863/2024	23.02.2024	CRLMC-	SAPAN	C.O.	COURT	Order Dtd.	CRIMINAL	(Se

1	024	24	1753/2023	KUMAR PAL		NO. 8	2024-04-02	AL MISC	at No-3)
162	17864/2024	23.02.2024	ABLAPL-10537/2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-29	BAIL-2	(Se at No-7)
163	17865/2024	23.02.2024	CRLMC-435/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-21	CRIMINAL MISC	(Se at No-7)
164	17866/2024	23.02.2024	ABLAPL-10541/2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-29	BAIL-2	(Se at No-7)
165	17867/2024	23.02.2024	CRLMC-3566/2016	D. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2024-03-07	CRIMINAL MISC	(Se at No-5)
166	17868/2024	23.02.2024	CRLMC-3924/2023	MR SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-02-21	CRIMINAL MISC	(Se at No-6)
167	17869/2024	23.02.2024	CRLMC-228/2024	A KALASH	C.O.	COURT NO. 24	Order Dtd. 2024-02-21		(Se at No-6)
168	17870/2024	23.02.2024	CRLMC-3157/2018	D. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2024-03-07	CRIMINAL MISC	(Se at No-1)
169	17871/2024	23.02.2024	CRLMC-2005/2023	D SAMAL	C.O.	COURT NO. 24	Order Dtd. 2024-02-21	CRIMINAL MISC	(Se at No-5)
170	17872/2024	23.02.2024	CRLMC-5457/2023	M N MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	CRIMINAL MISC	(Se at No-7)
171	17873/2024	23.02.2024	CRLMC-3478/2022	K.P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	CRIMINAL MISC	(Se at No-5)
172	17875/2024	23.02.2024	CRLMC-2005/2023	SR TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	CRIMINAL MISC	(Se at No-5)
173	17876/2024	23.02.2024	CRLMA-294/2023	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18		(Se at No-5)

174	17877/2024	23.02.2024	CRLMC-97/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-3)
175	17878/2024	23.02.2024	CRLMC-132/2022	P.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-5)
176	17879/2024	23.02.2024	CRLMC-444/2024	RAHUL SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	CRIMINAL MISC	(Se at No-7)
177	17880/2024	23.02.2024	CRLMC-5143/2023	HK MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-4)
178	17881/2024	23.02.2024	CRLMC-340/2024	B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-22		(Se at No-4)
179	17882/2024	23.02.2024	CRLMC-4458/2023	P N PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	CRIMINAL MISC	(Se at No-4)
180	17884/2024	23.02.2024	CRLMC-391/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-22		(Se at No-4)
181	17885/2024	23.02.2024	CRLMC-3595/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-2)
182	17886/2024	23.02.2024	CRLMC-430/2024	JP KAR	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-7)
183	17887/2024	23.02.2024	CRLMC-3098/2023	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-4)
184	17888/2024	23.02.2024	CRLMC-437/2024	BK DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-7)
185	17889/2024	23.02.2024	WP (C) - 38610/2023	K C SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-12	WRIT BRANCH -3	(Se at No-51)
186	17890/2024	23.02.2024	CRLMC-4416/2023	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-

									4)
187	17891/2024	23.02.2024	OJC-9803/1999	M R MALLA	C.O.	COURT NO. 2	Order Dtd. 2024-02-21	WRIT BRANCH -7	(Se at No-10)
188	17892/2024	23.02.2024	CRLMC-4952/2023	RK MAHABHOI	C.O.	COURT NO. 2	Order Dtd. 2024-02-20	CRIMINAL MISC	(Se at No-1)
189	17893/2024	23.02.2024	CRLREV-85/2023	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-04-03	CRIMINAL REVISION	(Se at No-2)
190	17894/2024	23.02.2024	CRLREV-454/2023	A MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-02-21	CRIMINAL REVISION	(Se at No-5)
191	17895/2024	23.02.2024	WP (C) - 27849/2013	C R NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Se at No-25)
192	17896/2024	23.02.2024	BLAPL-14603/2023	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-02-22	BAIL-2	(Se at No-8)
193	17897/2024	23.02.2024	WP (C) - 29091/2013	M D BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-02-21	WRIT BRANCH -8	(Se at No-29)
194	17898/2024	23.02.2024	WP (C) - 22671/2017	S CH SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANCH -4	(Se at No-37)
195	17899/2024	23.02.2024	WP (C) - 5829/2020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
196	17900/2024	23.02.2024	WP (C) - 5826/2020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
197	17901/2024	23.02.2024	WP (C) - 5836/2020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Se at No-42)
198	17902/2024	23.02.2024	RSA-267/2016	P C DAS 2	C.O.	COURT NO. 23	Order Dtd. 2024-02-20	SECOND APPEAL	(Se at No-4)
199	17903/2024	23.02.2024	MATA-88/2019	B K PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024-02-20	FIRST APPEAL	(Se at

						OLD			No-1)
200	17904/2024	23.02.2024	CRLMC-2694/2022	SUMAN MITRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	CRIMINAL MISC	(Seat No-1)
201	17905/2024	23.02.2024	WP (C) - 5834/2020	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2023-12-01	WRIT BRANCH -8	(Seat No-42)
202	17906/2024	23.02.2024	WPC (OA) - 476/2017	MANGUL NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	OA Branch	(Seat No-1)
203	17907/2024	23.02.2024	RVWPET-111/2023	C ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CIVIL REVISION	(Seat No-1)
204	17908/2024	23.02.2024	RVWPET-111/2023	SURENDRA DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CIVIL REVISION	(Seat No-1)
205	17909/2024	23.02.2024	MATA-44/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	FIRST APPEAL	(Seat No-4)
206	17910/2024	23.02.2024	TRP (C) - 441/2023	D. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	M.J.C.	(Seat No-6)
207	17912/2024	23.02.2024	BLAPL-667/2024	D PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-22		(Seat No-6)
208	17913/2024	23.02.2024	WA-1699/2023	KAMALAKANT NATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT APPEAL	(Seat No-3)
209	17922/2024	23.02.2024	ABLAPL-14829/2023	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	BAIL-1	(Seat No-6)
210	17926/2024	23.02.2024	BLAPL-11380/2023	S P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-22		(Seat No-6)
211	17927/2024	23.02.2024	ABLAPL-6509/2023	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	BAIL-1	(Seat No-5)
21	17928/2024	23.02.2024	ABLAPL-	P K	C.O.	COURT	Order Dtd.	BAIL-2	(Se

2	024	24	15269/2 023	MOHANTY		NO. 2	2024-02-21		at No- 7)
21 3	17930/2 024	23.02.20 24	ABLAPL- 15269/2 023	S K SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-02-21	BAIL-2	(Se at No- 7)
21 4	17931/2 024	23.02.20 24	ABLAPL- 13926/2 023	D K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-24	BAIL-1	(Se at No- 1)
21 5	17932/2 024	23.02.20 24	ABLAPL- 11871/2 023	S PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2023-11-02	BAIL-2	(Se at No- 8)
21 6	17933/2 024	23.02.20 24	ABLAPL- 15337/2 023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Se at No- 2)
21 7	17934/2 024	23.02.20 24	ABLAPL- 13988/2 023	M NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-1	(Se at No- 1)
21 8	17935/2 024	23.02.20 24	WP (C) - 3888/20 24	D NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-03-21	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112 )
21 9	17936/2 024	23.02.20 24	WP (C) - 41947/2 023	MAHADEV BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-02-20	WRIT BRANCH -7	(Se at No- 15)
22 0	17937/2 024	23.02.20 24	WP (C) - 3215/20 22	K P BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-02-21	WRIT BRANCH -2	(Se at No- 7)
22 1	17938/2 024	23.02.20 24	WP (C) - 14024/2 020	J R NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-02-21	WRIT BRANCH -5	(Se at No- 21)
22 2	17939/2 024	23.02.20 24	CRLMP- 2244/20 23	T.R. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-02-22	WRIT BRANCH -1	(Se at No- 4)
22 3	17940/2 024	23.02.20 24	BLAPL- 542/202 4	J PRADHAN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-02-20		(Se at No- 4)
22 4	17941/2 024	23.02.20 24	ABLAPL- 11722/2	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-1	(Se at

			023						No-2)
225	17942/2024	23.02.2024	WP(C)-3220/2022	K P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-21	WRIT BRANCH -2	(Se at No-7)
226	17943/2024	23.02.2024	BLAPL-591/2024	BB ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-02-20		(Se at No-7)
227	17944/2024	23.02.2024	CRLMP-2645/2022	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	WRIT BRANCH -2	(Se at No-45)
228	17945/2024	23.02.2024	WP(C)-34816/2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-02-21	WRIT BRANCH -3	(Se at No-13)
229	17946/2024	23.02.2024	ABLAPL-1358/2024	PC DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-1	(Se at No-5)
230	17947/2024	23.02.2024	CRLMP-2256/2023	B. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Se at No-5)
231	17948/2024	23.02.2024	BLAPL-972/2024	BN MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Se at No-5)
232	17949/2024	23.02.2024	CRLMP-219/2024	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	WRIT BRANCH -3	(Se at No-14)
233	17950/2024	23.02.2024	WP(C)-2627/2021	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH -6	(Se at No-35)
234	17951/2024	23.02.2024	CRLMP-221/2024	ANITA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	WRIT BRANCH -3	(Se at No-14)
235	17952/2024	23.02.2024	FAO-631/2020	SUMIT SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Se at No-5)
236	17953/2024	23.02.2024	BLAPL-967/2024	RN BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-02-22		(Se at No-5)
237	17954/2024	23.02.2024	CRLMP-	M.R.	C.O.	COURT	Order Dtd.	WRIT	(Se

7	024	24	220/2024	SAHOO		NO. 8	2024-02-22	BRANCH-3	at No-14)
238	17955/2024	23.02.2024	BLAPL-210/2024	D SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-02-19	BAIL-2	(Se at No-11)
239	17956/2024	23.02.2024	CRLMP-213/2024	AYODHYA NATH LENKA	C.O.	COURT NO. 8	Order Dtd. 2024-02-21	WRIT BRANCH-3	(Se at No-14)
240	17957/2024	23.02.2024	WPC (OAC)-312/2017	A K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-21	OA Branch	(Se at No-1)
241	17958/2024	23.02.2024	BLAPL-618/2024	RK DEHURA	C.O.	COURT NO. 8	Order Dtd. 2024-02-22		(Se at No-1)
242	17959/2024	23.02.2024	BLAPL-13245/2023	B. PARIJA	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	BAIL-2	(Se at No-9)
243	17960/2024	23.02.2024	BLAPL-463/2024	TR DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02-21		(Se at No-9)
244	17961/2024	23.02.2024	CRLMP-224/2024	D R MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	WRIT BRANCH-3	(Se at No-14)
245	17962/2024	23.02.2024	BLAPL-13316/2023	S.R. PATTANAIAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	BAIL-1	(Se at No-3)
246	17963/2024	23.02.2024	CRLMP-469/2023	R K ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-02-20	WRIT BRANCH-6	(Se at No-26)
247	17964/2024	23.02.2024	ABLAPL-12901/2023	M BARAL	C.O.	COURT NO. 8	Order Dtd. 2024-02-21	BAIL-1	(Se at No-2)
248	17965/2024	23.02.2024	CRLMC-233/2024	UDAYANATH SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02-21		(Se at No-2)
249	17966/2024	23.02.2024	ABLAPL-14219/2023	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-04	BAIL-2	(Se at No-8)

250	17967/2024	23.02.2024	CRLMC-277/2024	UDAYANATH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No-8)
251	17968/2024	23.02.2024	CRLMC-278/2024	UDAYANATH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No-8)
252	17969/2024	23.02.2024	CRLMC-279/2024	UDAYANATH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No-8)
253	17970/2024	23.02.2024	CRLMC-280/2024	UDAYANATH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No-8)
254	17971/2024	23.02.2024	CRLMC-281/2024	UDAYANATH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No-8)
255	17972/2024	23.02.2024	MATA-36/2015	R.P. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	FIRST APPEAL	(Se at No-6)
256	17973/2024	23.02.2024	MATA-346/2023	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	FIRST APPEAL	(Se at No-4)
257	17974/2024	23.02.2024	WP (C) - 10188/2021	H.K. MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
258	17975/2024	23.02.2024	BLAPL-4245/2023	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Se at No-3)
259	17976/2024	23.02.2024	BLAPL-13276/2023	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-2	(Se at No-9)
260	17977/2024	23.02.2024	BLAPL-7637/2023	PRANAB KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Se at No-3)
261	17978/2024	23.02.2024	WP (C) - 2855/2024	R K MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH -4	(Se at No-37)
26	17979/2024	23.02.2024	BLAPL-	B.K.	C.O.	COURT	Order Dtd.	BAIL-1	(Se

2	024	24	10282/2023	LENKA		NO. 11	2024-02-22		at No-6)
263	17980/2024	23.02.2024	LAA-66/2017	A K ROUL	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	FIRST APPEAL	(Se at No-4)
264	17981/2024	23.02.2024	BLAPL-12759/2023	S. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	BAIL-2	(Se at No-10)
265	17982/2024	23.02.2024	LAA-36/2023	A MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	FIRST APPEAL	(Se at No-3)
266	17983/2024	23.02.2024	ABLAPL-14357/2023	KIRTAN DANG	C.O.	COURT NO. 16	Order Dtd. 2024-02-21	BAIL-1	(Se at No-3)
267	17984/2024	23.02.2024	WP (C) - 3735/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 16	Order Dtd. 2024-04-01	WRIT BRANCH -7	(Se at No-18)
268	17985/2024	23.02.2024	LAA-35/2023	A MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	FIRST APPEAL	(Se at No-3)
269	17986/2024	23.02.2024	BLAPL-14272/2023	S.K. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	BAIL-2	(Se at No-11)
270	17987/2024	23.02.2024	BLAPL-9538/2023	KSHIEITH	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	BAIL-1	(Se at No-4)
271	17988/2024	23.02.2024	WP (C) - 3865/2024	A K SARANGI	C.O.	COURT NO. 16	Order Dtd. 2024-03-04	WRIT BRANCH -8	(Se at No-42)
272	17989/2024	23.02.2024	TRP (C) - 418/2023	M.R. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-03-22	M.J.C.	(Se at No-6)
273	17990/2024	23.02.2024	WP (C) - 1760/2023	B K LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No-47)
274	17991/2024	23.02.2024	WP (C) - 3323/2024	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION)	(Se at No-107)

								BENCH-1)	)
275	17992/2024	23.02.2024	WP (C) - 12351/2018	SAMIR BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	WRIT BRANCH -4	(Se at No-46)
276	17993/2024	23.02.2024	WP (C) - 34805/2022	R.K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
277	17994/2024	23.02.2024	ABLAPL-15311/2023	SK MEHERULLA	C.O.	COURT NO. 3	Order Dtd. 2024-02-21	BAIL-1	(Se at No-2)
278	17995/2024	23.02.2024	WP (C) - 26977/2023	S.CH. TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
279	17996/2024	23.02.2024	ABLAPL-14337/2023	P K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-02-21	BAIL-1	(Se at No-3)
280	17997/2024	23.02.2024	WP (C) - 3405/2024	B.B. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
281	17998/2024	23.02.2024	ABLAPL-4966/2023	J D MUDULI	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	BAIL-1	(Se at No-2)
282	17999/2024	23.02.2024	WP (C) - 3866/2024	J.P. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
283	18000/2024	23.02.2024	ABLAPL-14069/2023	S SUNANDINI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-22	BAIL-2	(Se at No-7)
284	18001/2024	23.02.2024	WP (C) - 6016/2018	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)

285	18002/2024	23.02.2024	WP (C) - 3832/2024	K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-22	WRIT BRANCH -8	(Se at No-42)
286	18003/2024	23.02.2024	ABLAPL-13718/2023	M BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-2	(Se at No-12)
287	18004/2024	23.02.2024	CONTC-68/2024	D.K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23		(Se at No-12)
288	18006/2024	23.02.2024	ABLAPL-15244/2023	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-21	BAIL-2	(Se at No-7)
289	18007/2024	23.02.2024	WP (C) - 3787/2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No-18)
290	18009/2024	23.02.2024	WP (C) - 3675/2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
291	18010/2024	23.02.2024	ABLAPL-15335/2023	M K PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Se at No-2)
292	18011/2024	23.02.2024	BLAPL-12723/2022	P.L. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-2	(Se at No-9)
293	18013/2024	23.02.2024	ABLAPL-14874/2023	S P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Se at No-6)
294	18014/2024	23.02.2024	ABLAPL-14877/2023	M K PANI	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	BAIL-1	(Se at No-6)
295	18016/2024	23.02.2024	WP (C) - 3916/2024	K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-30)
296	18017/2024	23.02.2024	BLAPL-10568/2022	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	BAIL-1	(Se at No-5)
297	18018/2024	23.02.2024	WP (C) - 1175/2024	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH -2	(Se at No-

									34)
298	18019/2024	23.02.2024	CRLREV-304/2023	H K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	CRIMINAL REVISION	(Seat No-1)
299	18020/2024	23.02.2024	WP (C) - 3809/2024	B. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH -8	(Seat No-42)
300	18021/2024	23.02.2024	CRLREV-51/2024	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	CRIMINAL REVISION	(Seat No-3)
301	18022/2024	23.02.2024	ABLAPL-9299/2023	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-21	BAIL-1	(Seat No-4)
302	18023/2024	23.02.2024	WP (C) - 3875/2024	S. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Seat No-42)
303	18024/2024	23.02.2024	WP (C) - 3875/2024	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Seat No-42)
304	18025/2024	23.02.2024	WP (C) - 3584/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH -5	(Seat No-20)
305	18026/2024	23.02.2024	MACA-50/2022	P K BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-12	MISC. APPEAL SEC.	(Seat No-7)
306	18027/2024	23.02.2024	MACA-50/2022	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2022-03-12	MISC. APPEAL SEC.	(Seat No-7)
307	18028/2024	23.02.2024	WP (C) - 2728/2024	BIJAY KU. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH -3	(Seat No-33)
308	18029/2024	23.02.2024	WP (C) - 2728/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH -3	(Seat No-33)
309	18030/2024	23.02.2024	WP (C) - 27263/2023	M BARAL	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH -5	(Seat No-53)
310	18031/2024	23.02.2024	WP (C) - 27263/2	S K SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH	(Seat

			023					-5	No-53)
31 1	18032/2 024	23.02.20 24	WP (C) - 27286/2 022	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANCH -6	(Se at No- 26)
31 2	18033/2 024	23.02.20 24	WP (C) - 27286/2 022	DEEPAK KU SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANCH -6	(Se at No- 26)
31 3	18034/2 024	23.02.20 24	BLAPL- 6821/20 23	R K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	BAIL-2	(Se at No- 7)
31 4	18035/2 024	23.02.20 24	BLAPL- 8241/20 23	J. PARDHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	BAIL-2	(Se at No- 11)
31 5	18040/2 024	23.02.20 24	WP (C) - 3763/20 24	RAKESH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-23	WRIT BRANCH -7	(Se at No- 18)
31 6	18043/2 024	23.02.20 24	MATA- 11/2024	R.K. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	FIRST APPEAL	(Se at No- 5)
31 7	18044/2 024	23.02.20 24	MATA- 11/2024	G.C. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	FIRST APPEAL	(Se at No- 5)
31 8	18046/2 024	23.02.20 24	MATA- 241/202 2	B.S. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	FIRST APPEAL	(Se at No- 2)
31 9	18048/2 024	23.02.20 24	WP (C) - 29271/2 022	G.C. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112 )
32 0	18049/2 024	23.02.20 24	WP (C) - 29271/2 022	R.N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112 )
32 1	18051/2 024	23.02.20 24	WP (C) - 15759/2 016	B.K. PATI	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108 )

32	18053/2 024	23.02.20 24	WP (C) - 16235/2 018	S.P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102 )
32	18054/2 024	23.02.20 24	WP (C) - 11608/2 016	R.K. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
32	18057/2 024	23.02.20 24	WP (C) - 923/202 4	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105 )
32	18059/2 024	23.02.20 24	WP (C) - 29266/2 022	R.N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112 )
32	18060/2 024	23.02.20 24	WP (C) - 926/202 4	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105 )
32	18062/2 024	23.02.20 24	WP (C) - 3145/20 17	B.K. PATI	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
32	18063/2 024	23.02.20 24	WP (C) - 17065/2 017	B.K. PATI	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108 )
32	18065/2 024	23.02.20 24	WP (C) - 22198/2 015	G. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105 )
33	18066/2 024	23.02.20 24	WP (C) - 3316/20 24	TUSHAR KANTA NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-02-19	WRIT BRANCH -2	(Se at No- 8)
33	18067/2	23.02.20	WP (C) -	A.K.JATI	C.O.	COURT	Order Dtd.	WRIT	(Se

1	024	24	7577/2014			NO. 3	2024-02-22	BRANCH-1	at No-1)
332	18069/2024	23.02.2024	WP (C) - 15761/2016	B.K. PATI	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
333	18070/2024	23.02.2024	WP (C) - 7577/2014	B.B.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	WRIT BRANCH-1	(Se at No-1)
334	18072/2024	23.02.2024	WP (C) - 15760/2016	B.K. PATI	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
335	18073/2024	23.02.2024	WP (C) - 16377/2014	K.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	WRIT BRANCH-4	(Se at No-17)
336	18074/2024	23.02.2024	CMAPL-307/2018	S.BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-02-22	M.J.C.	(Se at No-4)
337	18076/2024	23.02.2024	CRP-7/2024	S.SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-02-23	CIVIL REVISION	(Se at No-1)
338	18082/2024	23.02.2024	WP (C) - 3623/2024	BALARAM SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-02-22	WRIT BRANCH-6	(Se at No-24)
339	18083/2024	23.02.2024	WP (C) - 3648/2024	BALARAM SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-02-22	WRIT BRANCH-6	(Se at No-24)
340	18084/2024	23.02.2024	WP (C) - 3579/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-02-22	WRIT BRANCH-5	(Se at No-20)
341	18085/2024	23.02.2024	WP (C) - 3524/2024	H.S. PAIKARAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Se at No-20)
342	18086/2024	23.02.2024	MACA-569/2023	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Se at No-1)

34 3	18087/2 024	23.02.20 24	MACA- 569/202 3	S.K.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Se at No- 1)
34 4	18088/2 024	23.02.20 24	CONTC- 7920/20 23	M.K. PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CONTEM PT	(Se at No- 3)
34 5	18089/2 024	23.02.20 24	WP (C) - 3467/20 24	R.K. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -4	(Se at No- 46)
34 6	18090/2 024	23.02.20 24	WP (C) - 3712/20 24	M.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -7	(Se at No- 18)
34 7	18091/2 024	23.02.20 24	WP (C) - 3873/20 24	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -8	(Se at No- 42)
34 8	18092/2 024	23.02.20 24	WP (C) - 3597/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 20)
34 9	18093/2 024	23.02.20 24	WP (C) - 3591/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 20)
35 0	18094/2 024	23.02.20 24	WP (C) - 3590/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 20)
35 1	18095/2 024	23.02.20 24	WP (C) - 3587/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 20)
35 2	18096/2 024	23.02.20 24	WP (C) - 3583/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 20)
35 3	18097/2 024	23.02.20 24	WP (C) - 3594/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 20)
35 4	18098/2 024	23.02.20 24	WP (C) - 3595/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No- 20)
35 5	18099/2 024	23.02.20 24	WP (C) - 3592/20 24	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No-

									20)
356	18100/2024	23.02.2024	WP (C) - 3599/2024	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No-20)
357	18101/2024	23.02.2024	WP (C) - 3602/2024	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
358	18102/2024	23.02.2024	WP (C) - 3624/2024	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -6	(Se at No-24)
359	18103/2024	23.02.2024	WP (C) - 3581/2024	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No-20)
360	18104/2024	23.02.2024	BLAPL-561/2024	PS DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	BAIL-2	(Se at No-10)
361	18105/2024	23.02.2024	WP (C) - 2988/2024	J.P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No-21)
362	18106/2024	23.02.2024	BLAPL-587/2024	MD BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-22		(Se at No-21)
363	18107/2024	23.02.2024	WP (C) - 42119/2023	S. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -1	(Se at No-3)
364	18108/2024	23.02.2024	WP (C) - 42119/2023	P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -1	(Se at No-3)
365	18109/2024	23.02.2024	WP (C) - 24059/2023	R.K. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH -2	(Se at No-34)
366	18110/2024	23.02.2024	WP (C) - 24263/2023	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH -4	(Se at No-46)
367	18111/2024	23.02.2024	ABLAPL-1369/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	BAIL-1	(Se at No-5)
368	18112/2024	23.02.2024	ABLAPL-1383/20	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22		(Se at

			24						No-5)
369	18114/2024	23.02.2024	BLAPL-259/2024	PK LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22		(Se at No-5)
370	18117/2024	23.02.2024	CRLMC-90/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-3)
371	18120/2024	23.02.2024	BLAPL-905/2024	RK MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	BAIL-1	(Se at No-2)
372	18121/2024	23.02.2024	BLAPL-208/2024	R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	BAIL-1	(Se at No-4)
373	18123/2024	23.02.2024	WP (C) - 3732/2024	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH -7	(Se at No-18)
374	17673/2024	23.02.2024	CRLMP-1232/2023	SWETAMBAR A PUROHIT	GENERAL		Order Dtd. 2023-09-12	WRIT BRANCH -8	(Se at No-40)
375	17674/2024	23.02.2024	RVWPET-145/2015	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	CIVIL REVISION	(Se at No-1)
376	17675/2024	23.02.2024	WP (C) - 27479/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-06	WRIT BRANCH -8	(Se at No-43)
377	17677/2024	23.02.2024	WP (C) - 29427/2022	CHINMAYA CHITTARAN JAN	GENERAL		Order Dtd. 2022-11-15	WRIT BRANCH -6	(Se at No-35)
378	17679/2024	23.02.2024	WPC (TAC) - 50/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-30	OA Branch	(Se at No-1)
379	17682/2024	23.02.2024	WP (C) - 3545/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH -5	(Se at No-20)
380	17685/2024	23.02.2024	WP (C) - 3545/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-02-22 Entire Document,	WRIT BRANCH -5	(Se at No-20)
38	17688/2	23.02.2024	WP (C) -	SANJAY	GENERAL		Order Dtd.	WRIT	(Se

1	024	24	23508/2 023	KUMAR BEHERA	AL		2024-02-06	BRANCH -4	at No- 52)
38 2	17689/2 024	23.02.20 24	WP (C) - 21910/2 021	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2022-09-23	WRIT BRANCH -6	(Se at No- 35)
38 3	17690/2 024	23.02.20 24	WP (C) - 11541/2 012	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2012-07-06		(Se at No- 35)
38 4	17691/2 024	23.02.20 24	WP (C) - 12526/2 012	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2014-01-30		(Se at No- 35)
38 5	17713/2 024	23.02.20 24	MATA- 149/202 3	SWETAMBAR A PUROHIT	GENER AL		Order Dtd. 2024-02-16	FIRST APPEAL	(Se at No- 4)
38 6	17715/2 024	23.02.20 24	WP (C) - 26026/2 023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-08-16	WRIT BRANCH -7	(Se at No- 48)
38 7	17718/2 024	23.02.20 24	WP (C) - 25974/2 023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-08-31	WRIT BRANCH -6	(Se at No- 35)
38 8	17721/2 024	23.02.20 24	WP (C) - 26333/2 023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-09-04	WRIT BRANCH -2	(Se at No- 8)
38 9	17723/2 024	23.02.20 24	WP (C) - 24085/2 023	PRATIMA NAYAK	GENER AL		Order Dtd. 2024-02-01	WRIT BRANCH -2	(Se at No- 34)
39 0	17724/2 024	23.02.20 24	WP (C) - 24085/2 023	PRATIMA NAYAK	GENER AL		Vakalatnama	WRIT BRANCH -2	(Se at No- 34)
39 1	17727/2 024	23.02.20 24	WP (C) - 12692/2 021	ANINDITA DEY	GENER AL		Entire Document	WRIT BRANCH -8	(Se at No- 40)
39 2	17735/2 024	23.02.20 24	WP (C) - 14269/2 013	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2015-04-29		(Se at No- 40)
39 3	17737/2 024	23.02.20 24	WP (C) - 15288/2 013	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2013-11-18		(Se at No- 40)

394	17740/2024	23.02.2024	WP (C) - 15446/2013	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2015-09-10		(Se at No-40)
395	17745/2024	23.02.2024	WP (C) - 18157/2013	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2014-01-06		(Se at No-40)
396	17753/2024	23.02.2024	WP (C) - 11341/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2015-09-08		(Se at No-40)
397	17755/2024	23.02.2024	WP (C) - 15919/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2017-08-28		(Se at No-40)
398	17758/2024	23.02.2024	LAA-11/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	FIRST APPEAL	(Se at No-5)
399	17874/2024	23.02.2024	ABLAPL-1428/2024	BIBHUTI BHUSAN KAR	GENERAL		Order Dtd. 2024-02-22	BAIL-2	(Se at No-9)
400	17914/2024	23.02.2024	SA-109/1997	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-03	SECOND APPEAL	(Se at No-7)
401	17915/2024	23.02.2024	LAA-108/2010	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-19	FIRST APPEAL	(Se at No-7)
402	17917/2024	23.02.2024	ARBA-39/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29	M. J. C.	(Se at No-1)
403	17918/2024	23.02.2024	SA-419/2001	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-05	SECOND APPEAL	(Se at No-3)
404	17919/2024	23.02.2024	RVWPET-354/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06		(Se at No-3)
405	17920/2024	23.02.2024	RSA-490/2006	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-07	SECOND APPEAL	(Se at No-6)
406	17921/2024	23.02.2024	RSA-437/2005	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-05	SECOND APPEAL	(Se at No-)

									3)
407	17923/2024	23.02.2024	LAA-77/2009	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-07	FIRST APPEAL	(Se at No-6)
408	17924/2024	23.02.2024	LAA-101/2010	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-16	FIRST APPEAL	(Se at No-7)
409	17925/2024	23.02.2024	LAA-102/2010	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-16	FIRST APPEAL	(Se at No-7)
410	17929/2024	23.02.2024	WP (C) - 26972/2023	MR. TARA PRASAD ACHARYA	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH -2	(Se at No-9)
411	18005/2024	23.02.2024	ABLAPL-1409/2024	SANJAYA KUMAR PATRI	GENERAL		Order Dtd. 2024-02-21		(Se at No-9)
412	18008/2024	23.02.2024	WP (C) - 1203/2008	BISWAJIT DAS	GENERAL		Order Dtd. 2017-09-13		(Se at No-9)
413	18113/2024	23.02.2024	ABLAPL-984/2024	LALATENDU PAL	GENERAL		Order Dtd. 2024-02-23	BAIL-2	(Se at No-8)
414	18115/2024	23.02.2024	WP (C) - 12367/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH -3	(Se at No-13)
415	18116/2024	23.02.2024	SA-47/1988	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-16	SECOND APPEAL	(Se at No-3)
416	18118/2024	23.02.2024	CRLMP-2316/2023	BIKAS CHANDRA MOHANTY	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH -2	(Se at No-50)
417	18119/2024	23.02.2024	WPC (OAC) - 3053/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-14	OA Branch	(Se at No-1)
418	18122/2024	23.02.2024	ABLAPL-10927/2023	BISWAJIT KANUNGO	GENERAL		Order Dtd. 2023-10-12	BAIL-2	(Se at No-10)
419	17654/2024	23.02.2024	RSA-416/201	K C PANDA	GENERAL		Order Dtd. 2023-12-19	SECOND APPEAL	(Se at

			5						No-1)
420	17655/2024	23.02.2024	RSA-408/2016	P N NNAYAK	GENERAL		Order Dtd. 2023-07-05	SECOND APPEAL	(Se at No-5)
421	17656/2024	23.02.2024	CRLMC-299/2021	P K SAHU	GENERAL		Order Dtd. 2023-05-09	CRIMINAL MISC	(Se at No-6)
422	17657/2024	23.02.2024	FAO-512/2023	R K MOHAPATRA	GENERAL		Order Dtd. 2024-01-30	MISC. APPEAL SEC.	(Se at No-2)
423	17658/2024	23.02.2024	CRLMP-205/2024	K K NATH	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH -3	(Se at No-14)
424	17659/2024	23.02.2024	BLAPL-405/2023	G N JENA	GENERAL		Order Dtd. 2023-04-02	BAIL-2	(Se at No-12)
425	17660/2024	23.02.2024	ABLAPL-8180/2023	S N MALLICK	GENERAL		Order Dtd. 2023-10-10	BAIL-1	(Se at No-4)
426	17661/2024	23.02.2024	ABLAPL-10325/2023	M R DAS	GENERAL		Order Dtd. 2023-09-27		(Se at No-4)
427	17662/2024	23.02.2024	MATA-149/2023	P DAS	GENERAL		Order Dtd. 2024-02-16	FIRST APPEAL	(Se at No-4)
428	17663/2024	23.02.2024	WP (C) - 5124/2023	T SWAIN	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH -1	(Se at No-31)
429	17664/2024	23.02.2024	WP (C) - 27479/2022	H B DAS	GENERAL		Order Dtd. 2022-12-06	WRIT BRANCH -8	(Se at No-43)
430	17665/2024	23.02.2024	WP (C) - 3735/2011	K C PANDA	GENERAL		Order Dtd. 2017-01-16		(Se at No-43)
431	17667/2024	23.02.2024	CONTC-6461/2022	A SAHOO	GENERAL		Order Dtd. 2024-02-22	CONTEMPT	(Se at No-7)
43	17669/2	23.02.2024	OJC-	P N NAYAK	GENERAL		Order Dtd.		(Se

2	024	24	2224/1985		AL		1991-04-03Petition, Annexure,		at No-7)
433	17729/2024	23.02.2024	WP (C) - 12996/2006	C. MOHANTY	GENERAL		Order Dtd. 2006-10-04		(Se at No-7)
434	17748/2024	23.02.2024	FAO-522/2020	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-06-22	MISC. APPEAL SEC.	(Se at No-9)
435	17778/2024	23.02.2024	OJC-556/1998	J P KAR	GENERAL		Order Dtd. 9999-12-31Petition, Annexure,		(Se at No-9)
436	17794/2024	23.02.2024	WP (C) - 5275/2017	S. R. ACHARYA	GENERAL		Order Dtd. 2018-11-19		(Se at No-9)
437	17796/2024	23.02.2024	WP (C) - 5274/2017	SOUMYA MISHRA	GENERAL		Order Dtd. 2018-12-12		(Se at No-9)
438	17797/2024	23.02.2024	WP (C) - 5276/2017	S. R. ACHARYA	GENERAL		Order Dtd. 2018-12-12		(Se at No-9)
439	17800/2024	23.02.2024	ABLAPL-4067/2020	SUJIT KUMAR SWAIN	GENERAL		Order Dtd. 2020-05-01	BAIL-2	(Se at No-11)
440	17806/2024	23.02.2024	WP (C) - 5444/2016	K SAHOO	GENERAL		Entire Brief		(Se at No-11)
441	17835/2024	23.02.2024	OJC-3122/1996	M K RATH	GENERAL		Order Dtd. 2003-03-22		(Se at No-11)
442	17850/2024	23.02.2024	RPFAM-53/2023	S MOHANTY	GENERAL		Order Dtd. 2023-04-21Annexure, Misc. case,		(Se at No-11)
443	17883/2024	23.02.2024	WA-3064/2023	P.K.ROUTRAY	GENERAL		Order Dtd. 2024-01-03	WRIT APPEAL	(Se at No-5)
444	17911/2024	23.02.2024	BLAPL-3607/2023	A. K. MOHANTY	GENERAL		Order Dtd. 2023-11-29	BAIL-1	(Se at No-6)

445	17916/2024	23.02.2024	MACA-376/2021	NIRANJAN ROUT	GENERAL		Order Dtd. 2022-05-19	MISC. APPEAL SEC.	(Se at No-6)
446	18012/2024	23.02.2024	WPC (OAC) - 4565/2016	R C PATRA	GENERAL		Order Dtd. 2024-02-13	OA Branch	(Se at No-1)
447	18015/2024	23.02.2024	WPC (OAC) - 4565/2016	R C PATRA	GENERAL		Order Dtd. 2024-02-13	OA Branch	(Se at No-1)
448	18036/2024	23.02.2024	BLAPL-429/2024	R K ROUSTRAY	GENERAL		Order Dtd. 2024-02-22		(Se at No-1)
449	18037/2024	23.02.2024	CMP-1598/2023	B B DAS	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH -4	(Se at No-19)
450	18038/2024	23.02.2024	CRLA-200/2016	D SAMAL	GENERAL		Order Dtd. 2024-01-11	CRIMINAL APPEAL	(Se at No-4)
451	18039/2024	23.02.2024	WA-568/2023	N K ROUT	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Se at No-6)
452	18041/2024	23.02.2024	WA-1041/2023	N K ROUT	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-7)
453	18042/2024	23.02.2024	CRLA-170/2016	D SAMAL	GENERAL		Order Dtd. 2024-01-11	CRIMINAL APPEAL	(Se at No-4)
454	18045/2024	23.02.2024	RSA-530/2023	J K MISHRA	GENERAL		Judgement Dtd. 2024-02-08		(Se at No-4)
455	18047/2024	23.02.2024	RSA-463/2005	J K MISHRA	GENERAL		Order Dtd. 2024-01-31	SECOND APPEAL	(Se at No-3)
456	18050/2024	23.02.2024	RSA-547/2003	M K PANI	GENERAL		Order Dtd. 2007-05-17 Misc. case,		(Se at No-3)
457	18052/2024	23.02.2024	CRLA-37/2009	S BISWAL	GENERAL		Order Dtd. 2024-02-02	CRIMINAL APPEAL	(Se at No-)

									8)
458	18055/2024	23.02.2024	OJC-3132/1998	M R JENA	GENERAL		Order Dtd. 2016-01-06		(Seat No-8)
459	18056/2024	23.02.2024	WP(C)-32779/2021	K K NATH	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-8	(Seat No-39)
460	18058/2024	23.02.2024	WP(C)-488/2019	M NAYAK	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
461	18061/2024	23.02.2024	WP(C)-31411/2023	D SAMAL	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-3	(Seat No-14)
462	18064/2024	23.02.2024	WP(C)-30583/2022	N K ROUT	GENERAL		Order Dtd. 2022-12-07	WRIT BRANCH-8	(Seat No-42)
463	18068/2024	23.02.2024	WP(C)-11278/2007	T BAG	GENERAL		Order Dtd. 2008-07-02		(Seat No-42)
464	18071/2024	23.02.2024	WP(C)-34391/2023	S BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No-11)
465	18075/2024	23.02.2024	WP(C)-74/2013	N C SINHA	GENERAL		Order Dtd. 2015-04-09		(Seat No-11)
466	18077/2024	23.02.2024	WP(C)-19442/2023	L D SAHOO	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
467	18078/2024	23.02.2024	WP(C)-39593/2023	S K KAR	GENERAL		Judgement Dtd. 2024-02-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
468	18079/2024	23.02.2024	WP(C)-22057/2012	A K JATI	GENERAL		Order Dtd. 2012-12-11		(Seat No-102)

46 9	18080/2 024	23.02.20 24	WP(C) - 28347/2 022	H K MOHANTA	GENERAL		Order Dtd. 2023-05- 03Affidavit,	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 103 )
47 0	18081/2 024	23.02.20 24	WP(C) - 5360/20 02	N C SINHA	GENERAL		Order Dtd. 2022-08-03	WRIT BRANCH -1	(Se at No- 2)

**NIC**